

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 274 of 2020**

**IN THE MATTER OF:**

**Amit Bharana**

**...Appellant**

**Versus**

**Gian Chand Narang, Resolution Professional  
For Apex Buildsys Ltd.**

**...Respondent**

**Company Appeal (AT) (Insolvency) No. 291 of 2020**

**IN THE MATTER OF:**

**Nitin Sharma**

**...Appellant**

**Versus**

**Gian Chand Narang, Resolution Professional  
For Apex Buildsys Ltd.**

**...Respondent**

**Present:**

**For Appellant :**

**Mr. Gaurav Mitra and Mr. Apoorv Agarwal,  
Advocates**

**For Respondent :**

**Mr. Ramji Srinivasan, Senior Advocate with  
Mr. Abhishek Anand and Mr. Aman Nath,  
Advocates  
Mr. Abu John Mathew, Advocate for**

**O R D E R**  
**(Through Virtual Mode)**

**14.07.2020** Mr. Abhishek Anand, learned counsel for the Respondent submits that Mr. Ramji Srinivasan, who is the arguing counsel, is busy in another matter. At his request the matter is adjourned.

List the matter on **31<sup>st</sup> July, 2020 at 12.00 Noon.**

**[ Justice Bansi Lal Bhat ]  
Acting Chairperson**

**[ Justice Anant Bijay Singh ]  
Member (Judicial)**

**[ Dr. Ashok Kumar Mishra ]  
Member (Technical)**

/ns/gc/

**Company Appeal (AT) (Insolvency) Nos. 274 & 291 of 2020**